

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 29th January, 2015

No.HC.VII-100(Pt.-IV)/2010/398/A.### Hon'ble the High Court has been pleased to *exempt* Shri Vanlalmawia, Additional District & Sessions Judge-I, District Court, Aizawl, Mizoram, from attending the *National Conference of Judges of District Judiciary on "Criminal Law and Human Rights (Development of Law)" [P-914]*, scheduled to be held from 20.03.15 to 22.03.15 at the National Judicial Academy, Bhopal and has further been pleased to nominate Dr. HTC Lalrinchhana, Sr. Civil Judge-cum-CJM, Saiha, Mizoram, to attend the said Conference in place of Shri Vanlalmawia.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-100 (Pt.-IV)/2010/399 - 412/A dated 29.01.2015

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action (In reference to this Registry's letter vide Memo No. HC.VII-100(Pt.-IV)/2010/9147-9191/A, dated 09.12.2014)

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. **The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. He is requested to inform the concerned officers accordingly.**
8. Shri Vanlalmawia, Additional District & Sessions Judge-I, District Court, Aizawl, Mizoram
9. Dr. HTC Lalrinchhana, Sr. Civil Judge-cum-CJM, Saiha, Mizoram

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated participant above is requested to furnish his / her full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). He / she is requested to intimate his / her travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. He / she is also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. Nominated participant is also requested to obtain the details of Joining Instructions from the NJA website. The nominated participant will inform the Hon'ble High Court about his / her departure for NJA Programme and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

He / she is to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in his / her respective State/Court and how this can be achieved and what are the drawbacks that he / she feels exist in his State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participant is also requested to carry his / her officially allotted Laptop while attending the programme.

10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.


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